

SITTING OF BENCHES OF PATNA HIGH COURT FROM 25.11.2019 TILL FURTHER ORDER

| S.No. | Bench | Judges | Case Category | Case |
|-------|-------|--|---|--|
| 1 | DB- I | Hon'ble Chief Justice Hon'ble Justice Anil Kumar Upadhyay | CWJC-Group-6 (i) Group- 6(ii) Group 6(iii) Group 6(iv) Group 6(v) Group 6(vi) Group 6(vii) Group-7 Group-7 Group 8 Group- 10 Group 30 Group 32(iii) Group-33 Group- 53 Group- 55 Group 33 Group 47 Group 48 | i) PIL relating to (Health & medical Services) ii) PIL relating to (Encroachment) iii) PIL relating to road construction (National Highway) iv) PIL relating to education v) PIL relating to financial irregularities/embezzlement vi) PIL relating to civil/Municipal law vii) PIL relating to Tender & Others. viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes. ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes. x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes. xi) Relating to Judicial Service LPA other than service matters. xii) Misc Appeals (DB) (others & Taxation) xiii) MJC (DB),- Order, admission & hearing xiv) Cr. writ (DB)- Habeaus Corpus-Orders, Admission & Hearing xv) Death reference xvi) Referred matters civil and criminal- Orders, Admission & hearing xvii) MJC (Contempt) xviii) Modification xix) Restoration |

| | | | | |
|---|--------|---|---|--|
| 2 | DB-II | <p>Hon'ble Justice Dinesh Kumar Singh</p> <p>Hon'ble Justice Anil Kumar Sinha</p> | <p>Group 6(ii)</p> <p>Group 6 (iii)</p> <p>Group 6(iv)</p> <p>Group 6(v)</p> <p>Group 6 (vi)</p> <p>Group 7</p> <p>Group- 9</p> <p>Group 32(ii)</p> <p>Group 34</p> <p>Group 23</p> <p>Group 30</p> <p>Group 47</p> <p>Group 48</p> | <p>i) PIL relating to (Encroachment)</p> <p>ii) PIL relating to road construction other than National Highway.</p> <p>iii) PIL relating to education</p> <p>iv) PIL relating to financial irregularities/embezzlement</p> <p>v) PIL relating to civil/Municipal law</p> <p>vi) Relating to validity of Acts, Rules & Regulations etc. State Statutes</p> <p>vii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing.</p> <p>viii) Misc Appeals (DB) (Taxation)</p> <p>ix) Commercial Appellant Division matter- Orders, Admission & Hearing.</p> <p>x) Company appeals (DB)</p> <p>xi) LPA - Service matter Orders, Admission & Hearing.</p> <p>xii) Modification</p> <p>xiii) Restoration</p> |
| 3 | DB-III | <p>Hon'ble Justice Hemant Kumar Srivastava</p> <p>Hon'ble Justice Prabhat Kumar Singh</p> | <p>Group 11</p> <p>Group 30</p> <p>Group 31</p> <p>Group 32(iii)</p> <p>Group 47</p> <p>Group 48</p> | <p>i) Relating to CAT matter- hearing</p> <p>ii) LPA - Service matter Orders, Admission & Hearing.</p> <p>iii) Matrimonial reference</p> <p>iv) Misc. Appeal (DB) other than Family courts and Tax matter)</p> <p>v) Any other DB matter not assigned to any other DB. order, admission & hearing.</p> <p>vi) Modification</p> <p>vii) Restoration</p> |
| 4 | DB-IV | <p>Hon'ble Justice Shivaji Pandey</p> <p>Hon'ble Justice Anjani Kumar Sharan</p> | <p>Group 41,</p> <p>Group 58</p> <p>Group 53</p> | <p>i) Criminal Appeals (DB)</p> <p>ii) Original Criminal Misc (DB)</p> <p>iii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.</p> |

| | | | | |
|---|---------------------------------|--|---|---|
| | | | Group 47 Group 48 | iv) Specially assigned matters. v) Modification vi) Restoration |
| 5 | DB-V | Hon'ble Justice Ashwani Kumar Singh Hon'ble Justice Prakash Chandra Jaiswal | Group 36, Group 56 Group 33 Group 37 Group 30 Group 11 Group 47 Group 48 | i) Supreme court appeals, ii) Govt Appeals (DB) iii) MJC (DB) (Except Contempt)- Orders, Admission & Hearing iv) Second Appeal (DB)- Orders, Admission & Hearing v) LPA - Orders Admission & Hearing vi) Cat matters- Orders, admission & hearing vii) Specially assigned matters viii) Modification ix) Restoration |
| | Special Single Bench.(2.15 pm) | Hon'ble CJ | Group 35, | i) Request case ii) Specially assigned matters |
| 6 | SB- I CIVIL | Hon'ble Justice Vikash Jain | Group 1 Group 2 Group 3 Group 31 Group 24, 25, 26, 27 Group 38 Group 39 Group 47 Group 48 | i) Certificate Appeal ii) Civil Misc.- Orders, Admission & hearing. iii) Civil reference iv) Maintenance reference v) Company matters- Orders, Admission & Hearing. vi) Test case vii) Test suit viii) Original C. Misc. (Company matters- Order, Admission & hearing. ix) Modification x) Restoration xi) specially assigned matters |
| 7 | SB- II CIVIL | Hon'ble Justice Ahsanuddin Amanullah | Group 57 Group 21 Group 4 | i) Govt. Appeal (SJ) iii) Environment related- Orders, admission & hearing iv) civil review |

| | | | | |
|---|---------------|---------------------------------------|---|---|
| | | | <p>Group 17</p> <p>Group 18</p> <p>Group 19</p> <p>Group 47</p> <p>Group 48</p> <p>Group 15</p> | <p>v) Land related Matters- Orders, admission & hearing</p> <p>vi) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing.</p> <p>vii) Election matters</p> <p>viii) Modification</p> <p>ix) Restoration</p> <p>x) Retirement Benefits- Order, admission & Hearing.</p> <p>xi) Specially assigned matters including bails</p> |
| 8 | SB- III CIVIL | Hon'ble Justice Aditya Kumar Trivedi | <p>Group 29</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p> | <p>i) First Appeal</p> <p>ii) Specially Assigned matter including bails</p> <p>iii) Matrimonial reference</p> <p>iv) Test case</p> <p>v) Test suit</p> <p>vi) Title suit</p> <p>vii) Modification</p> <p>viii) Restoration</p> |
| 9 | SB- IV CIVIL | Hon'ble Justice Rajendra Kumar Mishra | <p>Group-13,</p> <p>Group 20,</p> <p>Group 31</p> <p>Group 47</p> <p>Group 48</p> <p>Group 28</p> <p>Group 14</p> | <p>i) Service matter - other than education service- Orders, admission & hearing</p> <p>ii) Industrial Law- Orders, admission & hearing</p> <p>Matrimonial reference</p> <p>iii) Modification</p> <p>iv) Restoration</p> <p>v) Election petition</p> <p>vi) Specially assigned matters</p> <p>vii)) Education Service- Orders, Admission & hearing</p> |

| | | | | |
|----|--------------|--|--|--|
| 10 | SB- V CIVIL | Hon'ble Justice Chakradhari Sharan Singh | <p>Group 15,</p> <p>Group 22,</p> <p>Group 5</p> <p>Group 12</p> <p>Group 13</p> <p>Group 14</p> <p>Group 15</p> <p>Group 18</p> <p>Group 47</p> <p>Group 48</p> | <p>i) Retirement Benefit- Order, admission & Hearing.</p> <p>ii) Miscellaneous- Orders, admission & hearing.</p> <p>iii) civil revision</p> <p>iv) Education matters</p> <p>v) Service matter- other than education service- Orders, admission & hearing</p> <p>vi) Education Service- Orders, Admission & hearing</p> <p>vii) Retirement Benefits- Order, admission & Hearing.</p> <p>viii) Matters arising out of municipal act, Panchayat Act, Cooperative Societies Act including election matters (Except Education service) - orders, admission & hearing.</p> <p>ix) Modification</p> <p>xi) Restoration</p> <p>xii) Specially assigned matters including bails</p> |
| 11 | SB- VI CIVIL | Hon'ble Justice Prabhat Kumar Jha | <p>Group 17</p> <p>Group 40</p> <p>Group 13</p> <p>Group 14</p> <p>Group 47</p> <p>Group 48</p> <p>Group 36</p> <p>Group 12</p> <p>Group 47</p> <p>Group 48</p> | <p>i) Land related Matters- Orders, admission & hearing</p> <p>ii) Title Suit- Orders, admission & hearing</p> <p>iii) Service matter - other than education service- Orders, admission & hearing</p> <p>iv) Education Service- Orders, Admission & hearing</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Specially assigned matter including bails</p> <p>viii) Supreme court Appeal</p> <p>ix) Education matter</p> <p>x) Modification</p> <p>xi) Restoration</p> |

| | | | | |
|----|---------------|------------------------------------|---|--|
| 12 | SB- I CRL | Hon'ble Justice Mrs. Anjana Mishra | Group 43 Group 45 Group 46 Group 47 Group 48 Group 49 | i) Cr. Appeal (SJ) ii) Criminal Quashing iii) Criminal Bails iv) Modification v) Restoration vi) Transfer vii) Specially assigned matters |
| 13 | SB- VII CIVIL | Hon'ble Justice Ashutosh Kumar | Group 16, Group 18, Group 32 Group 4 Group 12 Group 13 Group 14 Group 15 Group 49 Group 47 Group 48 | i) Trade & Commerce ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others iii) Misc Appeal (SJ) iv) Civil review v) Education matter vi) Service matter - other than education service- Orders, admission & hearing vii) Education Service- Orders, Admission & hearing viii) Retirement Benefits- Order, admission & Hearing. x) Transfer xi) Modification xii) Restoration xiii) Specially assigned matters including bails |
| 15 | SB- II CRL | Hon'ble Justice Birendra Kumar | Group 46 Group 52, Group 59 Group 43 Group 45 Group 47 Group 48 | i) Criminal bails ii) Criminal Revision iii) SLA- Orders, Admission & Hearing. iv) Cr. Appeal (SJ) v) Criminal Quashing vi) Modification vii) Restoration viii) Specially assigned matters |

| | | | | |
|----|--------------------------------|--------------------------------------|--|--|
| 16 | SB- III CRL | Hon'ble Justice Arvind Srivastava | Group 46 Group 54 Group 33 Group 52 Group 45 Group 47 Group 48 | i) Criminal bails ii) Cr.WJC (SJ)- Orders, admission & hearing. iii) MJC- (SJ) - Orders, Admission & Hearing iv) Cr. Revision v) Criminal quashing vi) Modification vii) Restoration viii) Specially Assigned matters |
| 17 | SB- IV CRL | Hon'ble Justice Vinod Kumar Sinha | Group 46 Group 42 Group 43 Group 44 Group 45 Group 47 Group 48 | i) Criminal bails ii) Criminal Appeal- Women & children related matters. iii) Cr. appeal (SJ) iv) Criminal Appeals U/S 341 Cr.P.C.- Orders, Admission & hearing. v) Criminal Quashing vi) Modification vii) Restoration viii) Specially assigned matters. |
| | Special single bench (2.15 pm) | Hon'ble Justice Anil Kumar Upadhyay | | i) Specially assigned matters |
| 18 | SB- V CRL | Hon'ble Justice Rajeev Ranjan Prasad | Group 46 Group 43 Group 45 Group 47 Group 48 | i) Criminal bails ii) Criminal appeals (SJ) iii) Criminal Quashing iv) Modification v) Restoration vi) Specially assigned matters |
| 19 | SB- VI CRL | Hon'ble Justice S. Kumar | Group 46 Group 45 Group 52 Group 47 | i) Criminal bails ii) Quashing - Orders, admission & hearing iii) Criminal revision iv) Modification |

| | | | | |
|----|-----------------|---|--|---|
| | | | Group 48 Group 28 | v) Restoration vi) Election Petition vi) specially assigned matters |
| 20 | SB- VII CRL | Hon'ble Justice Madhuresh prasad | Group 46 Group 49 Group 51 Group 52 Group 50 Group 45 Group 47 Group 48 | i) Criminal bails ii) Transfer iii) Criminal reference iv) Criminal revision v) Others vi) Criminal Quashing vii) Modification viii) Restoration ix) specially assigned matters |
| 21 | SB- VIII CRL | Hon'ble Justice Mohit Kumar Shah | Group 46 Group 45 Group 52 Group 47 Group 48 | i) Criminal bails ii) Quashing - Orders, admission & hearing iii) Criminal revision iv) Modification v) Restoration vi) specially assigned matters |
| 22 | SB- IX CRL | Hon'ble Justice Partha Sarthy | Group 46 Group 43 Group 45 Group 49 | i) Criminal bail ii) Cr. Appeal (SJ) iii) Criminal Quashing iv) Transfer v) Specially assigned matters |

Patna High Court
The 23rd November, 2019

By order of Hon'ble The Chief Justice

Sd/-Manoj Kumar Sinha
Registrar (List)